

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II  
(through web-based video conferencing platform)**

Item 18

**CP (CAA) No. 9/Chd/HP/2023  
(2<sup>nd</sup> Motion)  
Under Section 230-232, CA 2013**

**In the matter of:-**

Kurmi Non-Conventional Energy Pvt. Ltd.

...Transferor Company

With

Kurmi Energy Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not taken up today, hence adjournment to 06.11.2023.

Sd/-

**Court Officer**

October 17, 2023

*Mukta*